

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 83/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company Under Section		Rajendra Mannalal Khandelwal & OrsVersus-Jardine Henderson Ltd. & Ors 397/398		
Kun	haker, Advoc narjit Banerije nun Kedia, nardeep Maju	ce, Advocate	Appearing for the Petitioner	Kenga 22.11.17
Rost	nanko Ban tresh 101. Ra	ergiel, son. Advoca i , Advocate Advocate charge, Advocat	ace 7 Respondents 123	22.11.17

Ld. Counsel for the petitioner and the respondent nos. 1 and 3 are present.

ORDER

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite parties.

List on 11/01/2018 for arguments.

8d

(Jinan K.R.) Member (J) (V.D. Singh)

(V.P.Singh) Member (J)